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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 134/397-398/NCLT/AHM/2016 (New)
C.P. No. 65/397-398/CLB/MB/2016 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2018**

Name of the Company: Sandeep Jagdishchandra Dave
V/s.
Environmental Project Mgmt. Pvt. Ltd. & Ors.

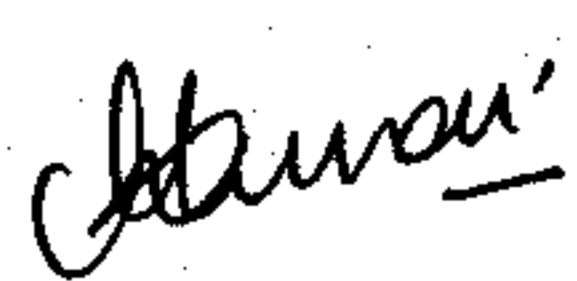
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jatin Kapadia	PCS	All Respondent	Jatin H. Kapadia

ORDER

None present for the Petitioner. Learned PCS Mr. Jatin Kapadia present for the Respondents No. 1 to 4.

List the matter on 08.05.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of March, 2018.